

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 5

C.P. (IB)/963(MB)2021

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **18.04.2024**

NAME OF THE PARTIES : **Bridge And Building Construction**
Co. Pvt Ltd
Vs
Runwal Realtors Private Limited

For FC : Adv. Ashwini Gawde a/w Adv. Nashra Siddiqui
i/b ASR Associates.

For CD : None present.

Section 7 of IBC

ORDER

1. This matter transferred from Court-V.
2. A new Counsel enters appearance on behalf of the FC who submits that no objection from the previous Counsel needs to be obtained. **List on 30.04.2024 for further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK